

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 27<sup>th</sup> March, 2024, 10:30 A.M.**

CP(CAA) No. 1/CB/2024

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

|                     |                               |
|---------------------|-------------------------------|
| Name of the Company | Mayfair Hotels & Resorts Ltd. |
| Under Section       | 230-232                       |

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) Mr. Gopinath Nayak, CS.

For Respondent (s) :

**ORDER**

Ld. Authorised Representative, CS, Mr. Gopinath Nayak, appearing for the petitioner. There is no representation for the respondent. Ld. Authorised Representative, CS, Mr. Gopinath Nayak, represented that RD report not yet filed and petition is pending for report of RD. Registry is directed to issue notice in this regard to the RD by e-mail. List the matter by 24.04.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**